THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) No, Sir.

(b) and (c) Do not arise.

Inadequate dustbins in cities

2228. SHRI MD. NADIMUL HAQUE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that there are inadequate numbers of dustbins installed in the cities;

(b) if so, the details thereof and the reasons therefor;

(c) the details of guidelines set out by the Ministry for installation of dustbins under Swachh Bharat Mission; and

(d) the details of funds allotted and released under Swachh Bharat Mission (SBM) for installation of dustbins in the cities, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) to (d) The requirement and capacity of dustbins is decided by each city depending upon the density of the population and nature of the area. The number and volume of dustbins will depend on the location of the bins and system of collection of solid waste adopted by the cities. Under the Swachh Bharat Mission (Urban), one of the admissible components of the Mission is solid waste management including collection, transportation, processing, treatment and disposal of solid waste with Central support up to 20% of the project cost in the form of Viability Gap Funding (VGF)/Grant.

Fees increase in Siri Fort Sports Complex

2229. SHRI SALIM ANSARI: Will the Minster of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Siri Fort Sports Complex, South Delhi have increased fee for Yoga lovers from ₹ 150 to ₹ 500/- per month *w.e.f.* October, 2015;

(b) if so, the reasons for exorbitant increase of fee;

(c) whether it is fact that Government is promoting Yoga free or at affordable rates; and

(d) if so, the reasons for charging higher Yoga fee from members of the Sports Club?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) Yes, Sir. Delhi Development Authority (DDA) has informed that the earlier rate for yoga coaching of ₹ 150/- per month had not been enhanced since 2007. The agency conducting yoga at the complex, *i.e.*, Delhi Yoga Sabha had requested for increasing the rates of yoga coaching to ₹ 500/- per month which was agreed to.

(c) and (d) DDA has informed that it is promoting yoga at all sports complexes by providing regular yoga classes at reasonable rates.

Development work in Sector-23, Rohini

†2230. SHRI PRAMOD TIWARI: Will the Minster of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that DDA has not carried any development work in Sector-23, Rohini, Delhi as a result of which the people living in DDA flats have to face a lot of problems;

(b) whether it is also a fact that the DDA land in Sector-23, Rohini is lying vacant and no market has been established there till now; and

(c) whether Government proposes to establish market on this land, if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) No, Sir. Delhi Development Authority (DDA) has informed that development works, *viz.*, laying of water supply lines, sewerage, drains, horticulture activities, roads, etc., have been carried out in Sector-23, Rohini, Delhi.

(b) Yes, Sir. DDA has informed that the land in Sector-23, Rohini is lying vacant and there is no market at present on that land.

(c) Yes, Sir. DDA has informed that there is provision of two Convenient Shopping Centres (CSCs) and one Local Shopping Centre (LSC) in the approved layout plan of Sector-23, Rohini. For one CSC, 1,190 sq.m. land has been allotted and physical possession handed over to T.R. Sawhney Shopping Mall Pvt. Ltd. This will meet the shopping requirements of the present residents of Sector-23, Rohini.

Urban facilities in Shyam Vihar, Delhi

2231. SHRI MOTILAL VORA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 904 given in the Rajya Sabha on 30th April, 2015 and state:

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† Original notice of the question was received in Hindi.